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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.703/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Shivam Chemicals Pvt.Ltd -Vs-Amrit Hatcheries Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	KANISHK KHETAN, Adv	PETITIONER	Kanishk Khetan 5/1/18.
2.	Mr. Joy Saha, Sec. Adv.	Corporate Debtor	Adm 5/1/18
3.	Mr. Vivek Thunjunwala, Adv.		
4.	Mr. Sachin Shukla, Adv.		
5.	Mr. Ankan Rao, Adv.		

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint request for adjournment on the basis that process of settlement is going on between the parties. Prayer is allowed.

List it on 30/01/2018.


 (Jinan K.R.)
 Member (J)


 (V.P. Singh)
 Member (J)